

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:323
ANSWERED ON:27.04.2012
SUPPLY OF SUBSTANDARD DRUGS/MEDICINES
Singh Rajkumari Ratna;Sugumar Shri K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large quantity of substandard drugs/medicines and equipment were supplied to the Central Government Hospitals and State Government Hospitals under the National Rural Health Mission (NRHM) by certain pharmaceutical firms despite being black listed;
- (b) if so, the details thereof, State/UT-wise; (
- (c) whether any irregularities, corruption and mismanagement were reported in these cases;
- (d) if so, the details of the inquiry conducted by the Government in this regard; and
- (e) the action taken by the Government against these defaulting firms?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 323 FOR 27th APRIL, 2012

There have been no instances of supply of sub-standard drugs/medicines and equipment to the Central Government Hospitals from black listed pharmaceutical companies. Similarly, there have been no such cases in respect of medicines/vaccines and equipment being supplied by Central Government to States under various national health programmes.

Under NRHM, funds are provided to States for implementation of various programmes and sortie of these funds are utilized by States for procurement of drugs/medicines and equipment for their public health facilities. The States are responsible for procuring such drugs/medicines and ensuring proper utilization bf funds given to them under NRHM.